Memorandum of Understanding (2002-2003) between the Government of India and Indian Renewable Energy Development Agency Limited.

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPPAN): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- I. (a) Fifteenth Annual Report and Accounts of the Indian Renew able Energy Development Agency Limited, New Delhi, for the year 2001 -2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Agency.
- II. Memorandum of Understanding between the Government of India (Ministry of Non-Conventional Energy Sources) and In dian Renewable Energy Development Agency Limited for the year 2002-2003. [Placed in Library. See No. L.T. 7309/03]

Report (2002) of the Interceptions under Sub-section (3) of section 48 of the prevention of Terrorism Act, 2002.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK): Sir, I lay on the Table, under sub-section (3) of section 48 of the Prevention of Terrorism Act, 2002, a copy (in English and Hindi) of the Annual Report of the Interceptions for the year 2002. [Placed in Library. See No. LT. 7187/03]

Notification of the Ministry of Textiles

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANGOUDA R. PATIL): Sir, I lay on the table a copy (in English and Hindi) of the Ministry of Textiles Notification G.S.R./ 836(E) dated the 24th December, 2002. publishing the Jute Manufacturers Development Council (Procedural) Rules, 2002, under sub-section (3) of section 25 of the Jute Manufacturers Development Council Act, 1983'. [Placed in Library. See No. LT. 7426/03]